

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.07.2024

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – III on 26.07.2024 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|---------------------------|----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1593 of 2023 & I.A. No. 2826 of 2024 (With Defects) | Ashok Kumar Erstwhile Director of Corporate Debtor Vs. Col Gautam Mullick & Ors. | Mahima Shekhawat | M.P. Sahay Abhishek Anand |
| | | With | | |
| 2. | Comp. App. (AT) (Ins) No. 1594 of 2023 & I.A. No. 1359, 1366, 2827 of 2024 (With Defects) | Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Col Gautam Mullick & Ors. | SP Singh Chawla | Abhishek Anand |
| 3. | Comp. App. (AT) (Ins) No. 179 of 2024 | Sanjay Kumar Agarwal Vs. Simplex Infrastructures Ltd. | Akash Agarwal | Saurav Dutta Siddhant Jaiswal |

| | | | | Website: <u>www.nclat.nic.in</u> |
|----|---|--|----------------------|---|
| 4. | Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307 of 2024 | IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. | Amish Tandon | Rohan Chawla-R1 Abhijeet Sinha-R2 Ishaan George |
| | (PH) | With | | |
| 5. | Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 | IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan | Rahul Kumar | Rohan Chawla-R1 Ishaan George |
| | (PH) | | | |
| 6. | Comp. App. (AT) (Ins) No. 575 of 2020 | Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. | Anuj Tiwari | Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan |
| | | With | | |
| 7. | Comp. App. (AT) (Ins) No. 1078 of 2022 | Marathe Hospitality Vs. Mahesh Sureka & Ors. | Arun Pal | Dhaval Deshpande-R3 & R4 Manish S Srivastava Snehashish |
| 8. | Comp. App. (AT) (Ins) No. 14 of 2023 | Padmavati Agrico (India) Pvt. Ltd. Vs. Green Teak (India) Pvt. Ltd. | Kinshuk Chaterjee | |
| 9. | Comp. App. (AT) (Ins) No. 35 of 2024 | Shree Krishna Structure Pvt. Ltd. Vs. Ateev Gala & Ors. | Aman Malik | Manaswi Agarwal Saloni Kalwade Ashish Vyas-R2 Chitranshul Sinha-R3 |

By order of Hon'ble Chairperson -Sd/-Registrar